

**"Pollution in Korba industrial town, M. P."**

4459. DR. PRABHAT KUMAR MISHRA : Will the PRIME MINISTER be pleased to state :

(a) the degree to which pollution has reached in Korba industrial town Madhya Pradesh ; and

(b) whether the latest devices are being used in the factories to check this pollution and if so, since when ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) and (b). Information is being collected and will be laid on the Table of the House.

[English]

**Works of art Rotting in Akademi store room**

4460. SHRI BALASAHEB VIKHE PATIL :

SHRI MURLIDHAR MANE :  
SHRI GURUDAS KAMAT :

Will the Minister of CULTURE be pleased to state :

(a) whether Government are aware that nearly one thousand works of art are rotting in Lalit Kala Akademi store room;

(b) whether most valuable paintings which were taken for exhibition to Japan in 1974 are lying dumped in a humid ;

(c) whether unless immediate steps are taken to create additional storage space, all these pieces of art will be damaged beyond repair; and

(d) if so, what steps are being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) to (d). All the art

pieces are kept on steel racks in pucca building and are periodically dusted and de-aired. Anti-termite treatment and anti-moth treatment of store rooms are undertaken. Paintings that were taken for exhibition to Japan are stored in safe condition devoid of humidity. The Akademi is making efforts to create additional storage space.

[Translation]

**IAS/IPS officers on Central deputation**

4461. SHRI JITENDRA SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether some time ago the higher officers (IAS & IPS) on deputation from States were asked to go back to their respective States after completing their deputation period ;

(b) if so, the number of officers who have gone back to their respective States so far and the number of those who are still to go back ; and

(c) the reasons for which the remaining officers have not been reverted to their respective States and the number of the officers who have been in the Central Government service since their appointment or for the last 20 years or more ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) Officers of the Indian Administrative Service (IAS) and the Indian Police Service (IPS) are normally appointed to posts under the Central Government only for fixed tenures on completion of which they are reverted to their parent Cadres except where, in public interest, the tenures are extended for short periods. However, in the case of the Indian Police Service, some officers are retained at the Centre on permanent secondment basis.